

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:4863  
ANSWERED ON:23.04.2015  
COMMUNITY WATER PLANTS  
Chautala Shri Dushyant

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether the Government proposes to set up Community Water Purification Plants in fluoride, arsenic, uranium and other toxic metals affected rural habitations in the country;
- (b) if so, the details thereof along with the total number of rural habitations identified by the Government for this purpose, State-wise; and
- (c) the financial allocation made by the Government in this regard?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(PROF.SANWAR LAL JAT)

- (a) Yes, Madam. Ministry of Drinking Water and Sanitation has informed that they have issued operational guidelines for setting up water purification plants in fluoride, arsenic, uranium, other toxic elements and pesticides affected rural habitations in the country, to all States in November, 2014.
- (b) The number of rural habitations identified by the State Governments in fluoride, arsenic, uranium, other toxic elements and pesticides affected rural habitations, and entered into the online Integrated Management of Information System of the Ministry of Drinking Water and Sanitation by States is at Annexure I.
- (c) The financial allocation required for setting up community water purification plants is a part of the allocations made to the States based on a fixed inter-State allocation criteria as per National Rural Drinking Water Programme (NRDWP) guidelines.